

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).3074/2005

(From the judgement and order dated 07/06/2005 in BA No. 3406/2005 of The
HIGH COURT OF KERALA AT ERNAKULAM)

DINCY, K.J.

Petitioner(s)

VERSUS

STATE OF KERALA & ANR.

Respondent(s)

(With appln(s) for anticipatory bail and office report)

Date: 16/09/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner(s) Mr. S. Balakrishnan, Sr. Adv.

Mr. Subramonium Prasad, Adv.

Mr. S.N. Jha, Adv.

For Respondent(s)

Mr. M.T. George, Adv.

UPON hearing counsel the Court made the following

O R D E R

ssed. Heard. We see no reason to interfere. The Special Leave Petition is dismi

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(Ganga Thakur)

(Prem Praka

PS to Registrar

Court Master